



Legal Awareness Programme
for
Advocates
on
E-court Services
&
E-filing of Cases

(25 July 2020)



eCommittee
Supreme Court of India

“

TECHNOLOGY
EMPOWERS
ADVOCATES

अधिवक्ता को ई-कोर्ट प्रोजेक्ट के बारे में निम्न बातें जाननी चाहिए –

1. ई-कोर्ट प्रोजेक्ट का उद्देश्य
2. ई-कमिटी
3. हित धारक (Stakeholders)
4. वाद स्थिति (Case status) 24 x 7
5. वादों की दैनिक सूची (Cause list) 24 x 7
6. न्यायालय के आदेश 24 x 7
7. स्व-चालित ई-मेल मैसेज
8. अधिवक्ता डिजिटल डायरी (Digital diary under MY cases)
9. ई-फाइलिंग (e-filing)
10. ई-भुगतान (e-payment)
11. N-Step
12. QR code

Etaal 06-05-2019 to 06-05-2020 e-transaction details of ecourts

 Electronic Transaction Aggregation & Analysis Layer

Mission Mode Projects Select Language Switch to eTaal 1.0 

Central Govt Projects State Govt Projects Standard Services **Mission Mode Project** AcrossTheCounter Categories

Mission Mode Projects
From: 06-May-2019 To: 06-May-2020 Total no. of e-Transactions: 5,46,70,08,893

Search :

SI #	Mission Mode Project	No. of e-Transactions	No. of e-Services
1	Agriculture	1,97,86,50,976	22
2	Commercial Taxes	7,44,648	64
3	CSC	1,83,26,251	62
4	DGFT	3,21,246	1
5	e-District	13,06,18,567	405
6	e-Courts	2,13,72,31,354	14
7	Employment Exchange	11,61,772	4

World Bank moves India forward based on NJDG

World Bank Lauds National Judicial Data Grid In Ease Of Doing Business Report



What We See

PRESS RELEASE | October 31, 2017

India Jumps Doing Business Rankings with Sustained Reform Focus

Enforcing contracts: In both Delhi and Mumbai, the introduction of the National Judicial Data Grid made it possible to generate case management reports on local courts, thereby making it easier to enforce contracts.



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High Courts of India
District and Taluka Courts of India



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Justice Delivery System

To enhance judicial productivity both qualitatively & quantitatively, to make the justice delivery system affordable, accessible, cost effective & transparent.



High Court Complexes 39	HC Pending Cases 4.42 M	HC Disposed Cases 148.36 K	HC Cases Listed Today 49.36 K
District & Taluka Court 3177	DC Pending Cases 30.85 M	DC Disposed Cases in Last 1.89 M	DC Cases Listed Today 880.27 K

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High Court Services



High Court Services

Access to Services of e-Courts: Cause lists, Case Status, Orders/Judgments of High Courts

 [Click here for High Court Services](#)

High Court NJDG



High Court NJDG

NJDG works as a monitoring tool to identify, manage and reduce pendency of cases.

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High Courts of India



High Courts of India

Dissemination of information related to high courts to stakeholders of e-Courts

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District Court Services



District Court Services

Access to Services of e-Courts: Cause lists, Case Status, Orders/Judgments & NJDG

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District Court NJDG



District Court NJDG

NJDG works as a monitoring tool to identify, manage and reduce pendency of cases.

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District Courts of India



District Courts of India

Access to Services of e-Courts: Cause lists, Case Status, Orders/Judgments & NJDG

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e-Filing



e-Filing

e-Filing application enables electronic filing of legal papers.

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ePay



ePay

ePay is a way of paying for court through an electronic medium, without the use of cheque or cash.

[Click here for ePay](#)

Virtual Courts



Virtual Courts

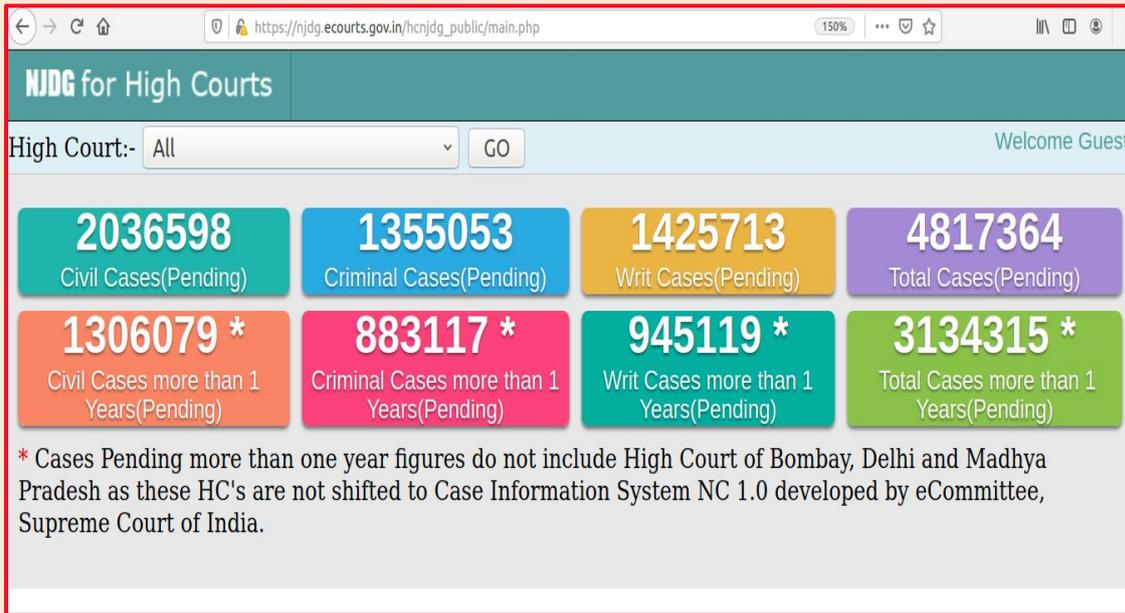
Eliminating presence of litigant or lawyer in the court and adjudication of the case online

[Click here for Virtual Courts](#)

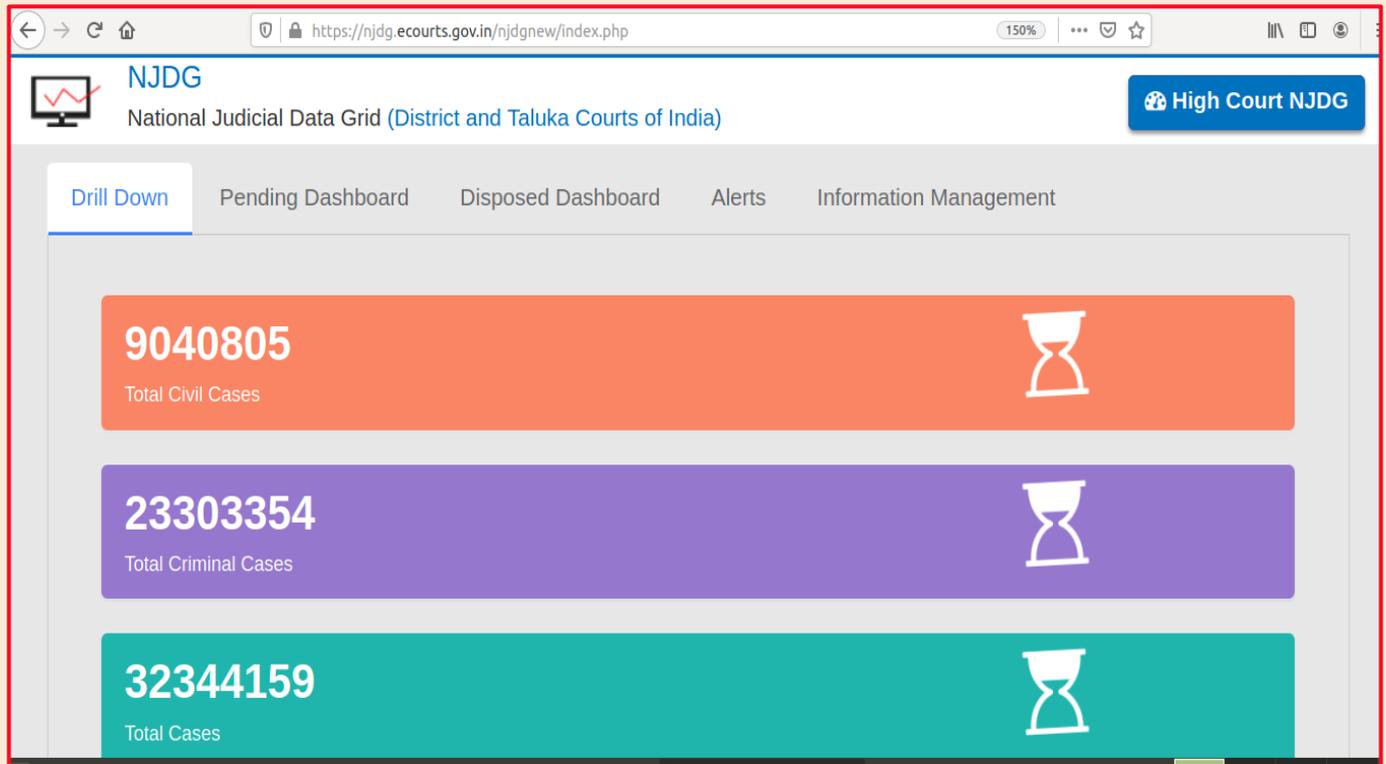
NJDG-National Judicial Data Grid



NJDG for High courts



NJDG-District & TalukaCourts of India

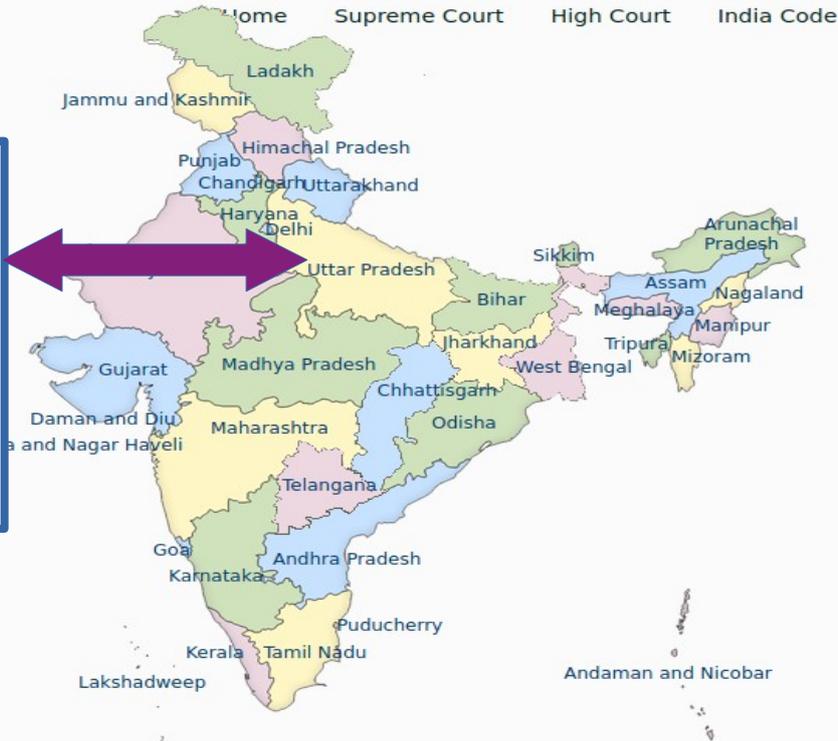


District Court Website

https://districts.ecourts.gov.in



Home Supreme Court High Court India Code



District Courts of India

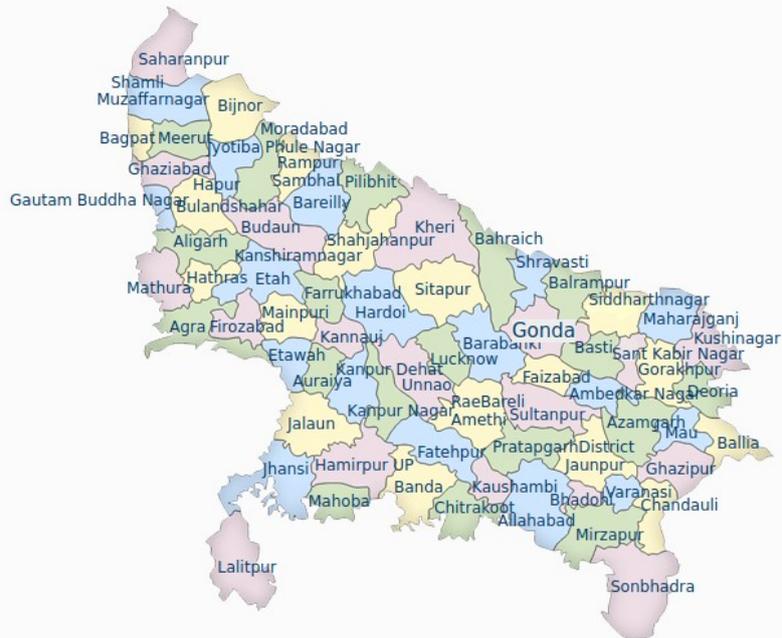


District Courts of India

Access to Services of e-Courts: Cause lists, Case Status, Orders/Judgments & NJDG

[Click here for District Courts of India](#)

Uttar Pradesh



**About Us**

- ❖ District & Sessions Court Kasganj (Kanshiram Nagar)
- ❖ District Court Computerization Committee
- ❖ List of Judicial Officers
- ❖ Court Fee Structure
- ❖ Contact Details

Important Information

- ❖ Notice regarding court closed on 10.07.2020.
- ❖ Administrative Order no. 101 dated 05.06.2020
- ❖ Administrative order no.87 dated 21.05.2020
- ❖ Administrative Order no. 86 dated 21.05.2020
- ❖ Order regarding functioning of

Kanshiramnagar

Kanshiram Nagar District, popularly known as Kasganj was created on April 17, 2008 by dividing Etah district. Popular area of the district includes Soron, Patiali, Nadri etc.Kanshiram Nagar the newly created district is among the four districts of Aligarh Division. Kasganj includes three Tehsils Kanshiram Nagar, Patiali and Sahavar.

Area of Kanshiram Nagar District is 1993.08 Sq km. Thus in terms of area of district is at 68th place in Uttar Pradesh. Kanshiram Nagar district is surrounded by Frurkabad in east, Aligarh in west, Etah district in north and south is surrounded by Bdau. In Order to Maintain Law and Order Police Station in the district it has 10.

Latest Announcements

and Canteen-08.03.2019

जिला शिक्षक सेवा प्राधिकरण, में तृतीय श्रेणी कर्मचारी की नियुक्ति की विज्ञप्ति

Vacancy for the post of sweeper in District Court Kasganj-01.06.2020

Proforma for Vehicle Pass dated 16.01.2020

Services

English

वाद प्रास्थिति / वाद स्थिति +

न्यायालय के आदेश +

वादसुचि +

Forms**Judges On Leave****Jurisdictions**

Services

English

वाद प्रास्थिति / वाद स्थिति +

न्यायालय के आदेश +

वादसुचि +

Services

हिन्दी

Case Status +

Court order +

Cause List +

क्या आप अपने वाद की सी०एन०आर० संख्या जानते हैं?

CNR = CASE NUMBER RECORD

CNR Number	PBJL01-015294-2016	MLSH04-000548-2017	TNSA06-000398-2017
State code (2 digits)	PB (Punjab)	ML (Meghalaya)	TN (Tamil Nadu)
District Code (2 digits)	JL (Jalandar)	SH (East Khasi district)	SA (Salem district)
Establishment Code (2 digits)	(01) (District and sessionscourt Establishment)	04 (Chief Judicial Magistrate Establishment)	05 (Principal District Munsif Establishment)
Case filing number (6 digits)	014824 (Case number)	000548 (Case Number)	000470 (Case Number)
Filing year (4 digits)	2015 (Filing Year)	2017 (Filing Year)	2017 (Filing Year)
Total (16digit) (State code) (District code) (Establishment code) (Case filing number) (Filing year)	(PB)(JL)(01) (014824)(2015) (Total 16 digits)	(ML)(SH)(04) (000548)(2017) (Total 16 digits)	(TN)(SA)(05) (000470)(2017) (Total 16 digits)

सी०एन०आर० की जानकारी कैसे प्राप्त करें

- वाद दाखिल करते समय, जनपद के कम्प्यूटर केन्द्र से
- ई-कोर्ट वेबसाइट से (ecourts.gov.in)
- मोबाइल एप्प से (E-courts Services App)

वाद दाखिल करने
पर रसीद पर
सी०एन०आर० व
QR अंकित होता है



Sub Court, Avinashi

CIN Number	: TNTI160001902017	Date of Filing	: 24-06-2009
CIN Number	: /50/2017	Date of Registration	: 24-06-2009
Case RegNo.	: OS/50/2017	Defendant Name	: Sivagami
Plaintiff Name	: Shanmugam	Advocate	:
Petitioner Advocate	: A.Jeyakumar		



[Print](#)

ई-कोर्ट वेबसाइट से सी०एन०आर० पता लगाना

- अपने कम्प्यूटर या स्मार्ट फोन के वेब ब्राउजर (जैसे क्रोम, फायर फाक्स आदि) पर जाकर ecourts.gov.in वेबसाइट पर जाएँ
- उसमें "District Court Services" पर जाएँ
- अपने राज्य, जनपद तथा न्यायालय का चयन करें
- वाद को "Party Name", "Case Number", "Filing Number", "Advocate Name" आदि माध्यम से खोजने का विकल्प चुने
- संबंधित जानकारी भरें

- Captcha को भरें
- “GO” पर क्लिक करें

Tamil Nadu Tiruppur Sub Court Complex, Avinashi

Party Name Case Number Filing Number Advocate Name FIR Number Act Case Type

Case Status : Search by Case Number

Case Type OS - Original Suit *Case Number 50 *Year 2017

Captcha 7gedpc Enter Captcha 7gedpc Go Reset

How to

- i. Click here to view help video.
- ii. Select the Case Type from the select box

- आपको एक सूची प्राप्त होगी, जिसमें अपने वाद के आगे बने "VIEW" बटन को दबाएं

Total Number of Establishments in Court Complex : 1 / Total Number of Cases : 1

[Sub Court,Avinashi : 1](#)

Sr No	Case Type / Case Number / Case Year	Petitioner Name Versus Respondent Name	View
Sub Court,Avinashi			
1	OS/50/2017	Shanmugam Versus Sivagami	View

- क्लिक करने पर आपको अपने वाद की निम्न जानकारी प्राप्त होगी

—

- वाद की प्रकृति
- वाद संख्या
- सी०एन०आर०
- योजन की तिथि
- नियत तिथियाँ
- संक्षिप्त कार्यवाही
- पारित आदेश

Back			
Sub Court, Avinashi			
Case Details			
Case Type	OS - ORIGINAL SUIT		
Filing Number	50/2017	Filing Date	24-06-2009
Registration Number	50/2017	Registration Date	24-06-2009
CNR Number	TNTI160001902017 <i>(Note the CNR number for future reference)</i>		View QR Code / Cause Title
Case Status			
First Hearing Date	10th April 2017		
Decision Date	05th February 2019		
Case Status	CASE DISPOSED		
Nature of Disposal	Contested--Dismissed		
Court Number and Judge	2-Subordinate Judge, Avinashi		

Subordinate Judge, Avinashi	12-12-2018	08-01-2019	Arguments
Subordinate Judge, Avinashi	08-01-2019	10-01-2019	Arguments
Subordinate Judge, Avinashi	10-01-2019	23-01-2019	Arguments
Subordinate Judge, Avinashi	23-01-2019	29-01-2019	Arguments
Subordinate Judge, Avinashi	29-01-2019	05-02-2019	Judgement
Subordinate Judge, Avinashi	05-02-2019		Disposed

Final Orders / Judgements

Order Number	Order Date	Order Details
1	05-02-2019	Judgement

SMS सेवा

ECOURTS SERVICES
District and Taluk Courts of India

Know your case status

SMS
ECOURTS<space><your CNR number>
to
9766899899

अपने कोर्ट केस की स्थिती जाने

संदेश भेजे
ECOURTS<स्पेस><सीएनआर नंबर>
9766899899 पर

Send SMS
ECOURTS<space>
your CNR number
to
9766899899

अपने कोर्ट
ECOURTS <स्पेस>
<सीएनआर नंबर>
9766899899
पर